

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : IA/116/2017

PETITION NUMBER : CP/29/2016

NAME OF THE PETITIONER(S) : ALEXANDER CORREYA



NAME OF THE RESPONDENT(S) : THE BHAGYODAYAM CO. & 7 ORS

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

N. J. Mathias  
for N. Rajesh  
SHARATH CHANDRAN

Advocate for R<sub>1</sub> to R<sub>6</sub>  
for R<sub>7</sub> to R<sub>9</sub>  
Counsel for the  
Petitioner.

  
Ch. Mohd Sharief Tariq  


**ORDER**

Counsel for Petitioner present. Counsel for R1 to R6 present. Counsel for R7 to R9 also present. Counsel for the Petitioner filed the rejoinder, the copy of which is given to the other side. Counsel for the Petitioner submitted that he intends to file Application to seek leave to amend the petition. The Application may be filed by providing a copy to the other side within one week. Put up on **20.09.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)